From: "paresh.menpara" <paresh.menpara@yahoo.com> Date: Oct 14, 2016 4:29:33 PM Subject: Suggestion over Consultation on the draft Telecommunication (Broadcasting and Cable Services) (Eighth) (Addressable Systems) Tariff Order, 2016 To: "pradvbcs@trai.gov.in" pradvbcs@trai.gov.in>, "vk.agarwal@trai.gov.in"

Resp. Sir(s),

I am much agreeing on the consultation on the draft telecommunication (Broadcasting and Cable Services) (Eighth) Tariff Order 2016 specially for Para 42, 43 and 44. It is a very good decision by TRAI to avail the services to every citizens in order to easily affordable rates.

I wrote numbers of time on Twitter handle of TRAI for uniform Tariff across the industry as we are paying very huge charges currently to avail the packages. Even after the channels are showing almost same time of advertisements of programme broadcasting which means they are the largest numbers of earnings from there, therefore they can't charge in huge manner. Some of HD channels are currently charging Rs. 20 to Rs. 50 a month which how it justified?

I respect and salute the decision of TRAI and hope this will be implemented on mentioned period from 1st April 2017.

Thanking you,

Sincerely,

Paresh Menpara